


FORM G

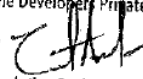
**INVITATION FOR EXPRESSION OF INTEREST FOR
AASTHA BUILDHOME DEVELOPERS PRIVATE LIMITED
Operating in Developing Real Estate Projects**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Aastha Buildhome Developers Private Limited PAN: AAHCA4165E CIN: U45201RJ2008PTC027832
2.	Address of the registered office	E-60, Girdhar Marg, Malviya Nagar, Jaipur – 302017 Rajasthan
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	The Corporate Debtor has real estate projects at/around Jaipur, Rajasthan
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable


**For Aastha Buildhome Developers Private Limited
(Under CIRP)
Authorised Signatory** 
Prashant Agrawal, Resolution Professional
IBBI/IPA-001/IP-PC0053/2017-18/10127

7.	Number of employees/ workmen	Not Applicable
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at <i>abdpl.cirp@gmail.com</i> .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at <i>abdpl.cirp@gmail.com</i> .
10.	Last date for receipt of expression of interest	16/09/2023
11.	Date of issue of provisional list of prospective resolution applicants	26/09/2023
12.	Last date for submission of objections to provisional list	01/10/2023
13.	Process email id to submit EOI	<i>abdpl.cirp@gmail.com</i> .


For Aastha Buildhome Developers Private Limited
(Under CIRP)
Authorised Signatory 
Prashant Agrawal, Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127

Mr. Prashant Agrawal, Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127
AFA No. AA1/10127/02/171123/104832
valid up to 17-11-2023

For Aastha Buildhome Developers Private Limited
Date: 01-09-2023
Place: Jaipur

For Aastha Buildhome Developers Private Limited
(Under CIRP)
Authorised Signatory 
Prashant Agrawal, Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR AASTHA BUILDHOME DEVELOPERS PRIVATE LIMITED Operating in Developing Real Estate Projects (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Aastha Buildhome Developers Private Limited PAN: AAHCA4165E CIN:U45201RJ2008PTC027832
2. Date of incorporation of corporate debtor	E-60, Girdhar Marg, Malviya Nagar, Jaipur 302017 Rajasthan
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	The Corporate Debtor has real estate projects at/around Jaipur, Rajasthan
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Not Applicable
7. Number of employees/ workmen	Not Applicable
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at abdpl.cirp@gmail.com .
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at abdpl.cirp@gmail.com .
10. Last date for receipt of expression of interest	16/09/2023
11. Date of issue of provisional list of prospective resolution applicants	26/09/2023
12. Last date for submission of objections to provisional list	01/10/2023
13. Process email id to submit EOI	abdpl.cirp@gmail.com .
Date: 01-09-2023 Place: Jaipur	Mr. Prashant Agrawal, Resolution Professional IBBI/IPA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/171123/104832 valid up to 17-11-2023 For Aastha Buildhome Developers Private Limited

For Aastha Buildhome Developers Private Limited
(Under CIRP)
Authorised Signatory 
Prashant Agrawal, Resolution Professional
IBBI/IPA-001/IP-P00053/2017-18/10127



सीमा सन्देश

CMYK

जयपुर-टोंक सन्देश

जयपुर, शुक्रवार 01 सितम्बर 2023

07

प्रपत्र जी
आस्था बिल्डहोम डेवलपर्स प्राइवेट लिमिटेड के लिए
रुचि की अभिव्यक्ति का आमंत्रण
रीयल एस्टेट प्रोजेक्ट्स के विकास में कार्यरत
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया)
विनियम, 2016 के विनियमन 36ए (1) के तहत

प्रासंगिक विवरण

1.	पीएन/सीआईएन/एलएलपी संख्या सहित कॉर्पोरेट देनदार का नाम	आस्था बिल्डहोम डेवलपर्स प्राइवेट लिमिटेड पीएन: AAHCA4165E सीआईएन: U45201RJ2008PTC027832
2.	कॉर्पोरेट देनदार के निगम की तिथि	ई-60, गिरधर मार्ग, मालवीय नगर, जयपुर 302017 राजस्थान
3.	वेबसाइट का यूआरएल	लागू नहीं
4.	उस स्थान का विवरण जहाँ अधिकांश स्थिर आस्तियाँ स्थित हैं	कॉर्पोरेट देनदार के पास जयपुर, राजस्थान में/उसके आसपास रियल एस्टेट प्रोजेक्ट्स हैं
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	लागू नहीं
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	लागू नहीं
7.	कर्मचारियों/कर्मकार की संख्या	लागू नहीं
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियों सहित अधिक विवरण यहां उपलब्ध है:	abdpl.cirp@gmail.com पर ईमेल करके विवरण मांगा जा सकता है।
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता उपलब्ध है पर:	abdpl.cirp@gmail.com पर ईमेल करके विवरण मांगा जा सकता है।
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	16/09/2023
11.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	26/09/2023
12.	अंतिम सूची पर आपत्ति प्रस्तुत करने की अंतिम तिथि	01/10/2023
13.	ईओआई जमा करने के लिए प्रक्रिया ईमेल आईडी	abdpl.cirp@gmail.com

दिनांक: 01-09-2023

स्थान: जयपुर

श्री प्रशांत अग्रवाल, समाधान पेशेवर

IBBI/PA-001/IP-P00053/2017-18/10127

एफए संख्या AA1/10127/02/171123/104832

17-11-2023 तक वैध

कृते आस्था बिल्डहोम डेवलपर्स प्राइवेट लिमिटेड

For Aastha Buildhome Developers Private Limited
(Under CIRP)

Authorised Signatory

Prashant Agrawal, Resolution Professional

IBBI/PA-001/IP-P00053/2017-18/10127